

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

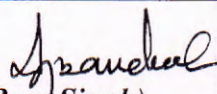
NO:- 1349

DATED:- 14/3/2017

Sanction is hereby accorded to the additional allotment of funds under Major head 2014-Adm. of Justice Sub Head 0488-D&S Judges, under various object heads in favour of below detailed Courts for the year 2016-17.

								Rs. In lacs.
S.No	Name of the court	Sal	T.E.	POL	O.E.	Office equipments & appliances.	2071-P&ORB (NPS)	Elect.
1.	Pr. D&S Judge, Shopian.	----	----	----	----	0.20	----	
2.	Pr. D&S Judge, Jammu.	----	----	----	----	----	----	16.00
3.	Pr. D&S Judge, Reasi.	----	----	0.30 (For repair of vehicle)	0.20	----	----	----
4.	Pr. D&S Judge, Bandipora.	----	0.20	----	----	----	----	----
5.	Addl. D&S Judge, Pulwama.	----	----	0.20	----	----	----	----
6.	Addl. D. & S Judge (Matrimonial Cases) Jammu	----	----	----	----	0.10	----	----
7.	C.J.M. Srinagar.	----	----	0.10	----	----	----	----
8.	C.J.M. Kulgam.	----	----	----	----	----	0.07	----
9.	C.J.M. Samba.	----	----	----	----	----	0.017	----
10.	Spl. Mob. Mag, Rajouri (Under 13 <sup>th</sup> F.C)	----	----	----	0.10	----	----	----
11.	Spl. Mob Mag, Srinagar (Under 13 <sup>th</sup> F.C)	----	----	0.038	0.10	----	----	----
12.	Spl. Mob. Mag. (T) Jammu	----	0.50	----	----	----	----	----
13.	Munsiff, Bani.	----	----	----	----	----	0.07	----
14.	Munsiff, Chenani.	0.20	----	----	----	----	----	----
15.	Munsiff, Tangdhar.	----	----	0.09	----	----	----	----
16.	Munsiff, Kangan.	----	----	----	----	----	0.10	----
17.	Munsiff, Ramban.	----	0.02	----	----	----	----	----
18.	Munsiff, Magam.	----	----	0.10	0.10	----	----	----
19.	D.M.M(T) Anantnag.	----	0.10	----	----	----	----	----
20.	Addl. Mob. Mag, Doda. (Under 13 <sup>th</sup> FC)	----	0.02	----	----	----	----	----
21.	Sub Registrar, Jammu	----	----	0.05	----	----	----	----
	<b>For Misc. Courts.</b>							
1	Pr. D&S Judge, Anantnag.	0.40	----	----	----	----	----	----

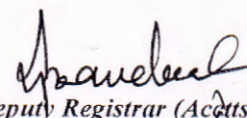
By Order.

  
 (Ram Singh) 14/3/17  
 Dy. Registrar (Acctts)

No: 32785-822/AC Date :- 14/3/2017

Copy to :-

- 1-4 Pr. D & S Judge, Shopian/Jammu/Reasi/Bandipora.
5. Addl. D&S Judge, Pulwama
6. Addl. D&S Judge, ( Matrimonial Cases) Jammu.
- 7-9. C.J.M. Srinagar/Kulgam/Samba.
10. Special Mobile Magistrate (T) Jammu.
- 11-12 Special Mobile Magistrate, Rajouri/ Srinagar ( Under 13<sup>th</sup> FC).
- 13-18 Munsiff, Bani/Chenani/Tangdhar/Kangan/Ramban/Magam.
19. District Mob Mag. (T) Anantnag
20. Addl. Mob. Mag, Doda (Under 13<sup>th</sup> F.C)
21. Sub Registrar , Jammu.
22. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
23. Try Officer, Saddar Try. Srinagar.
- 24-38 Try Officer, Shopian/Reasi/Bandipora/Pulwama/Kulgam/Samba/Rajouri/Bani/Chenani/Tangdhar/Kangan/Ramban/Magam Anantnag/Doda  
.....for information and n/a.
39. Order file.

  
 Deputy Registrar (Acctts) 14/3/17

9/c nic for up-lookup  
